

respect of fertilisers through periodic reports from State Governments.

- (v) To educate the State enforcement staff regular training programme at the Central Fertiliser Quality Control Training Institute is organised.
- (vi) Recently, the Central Government have assumed powers to appoint their own quality control inspectors to supplement the work being done by the State enforcement machinery.
- (vii) Two survey teams have also been appointed to report on the quality control arrangements of fertilisers in the country.
- (viii) The Fertiliser Control Order is under comprehensive review to make the law more stringent.

Decline in Price of Cocoa

9573. SHRI N. DENNIS : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware of the frustration of indigenous producers of cocoa due to the steep decline in the price; and

(b) whether Government would come forward to protect the interests of ryots who are engaged in the cultivation of cocoa ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHAMMAD KHAN) :

(a) The Government are aware of the fact that there has been a decline in the procurement prices of cocoa beans which has caused concern to the growers.

(b) Yes, Sir. To increase the domestic consumption of cocoa beans as well as to improve the prices, the Government are making all out efforts

to establish more indigenous cocoa processing units.

The establishment of a processing Unit by the Central Arecanut Marketing and Processing Co-operative, Mangalore, a joint co-operative venture of the Kerala and Karnataka Governments is already in progress and it is expected to go into production early next year. This Unit may consume about 9000 M.T. of cocoa beans per annum when it goes into full production as against the present consumption of about 1500 tonnes by the existing processing industries.

Blackmarketing of Rice issued by FCI Naraina

9574. SHRI RAJNATH SONKAR SHASTRI :
SHRI MANOHAR LAL SAINI :

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to refer to the reply given to USQ. No. 4731 on 28 March, 1983 regarding blackmarketing of rice issued by F.C.I. Naraina and state :

(a) details of measures now taken to ensure that nefarious elements do not take advantage of rush and long queues at 'Kanta' and such events do not recur;

(b) details of action taken against issue clerk posted at 'Kanta' No. 8 wherefrom the release order reached 'Kanta' No. 11; and

(c) action taken against employee of FCI who informed the F.P.S. holder at night about taking away of this rice by a forged person ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) On a study of the working of the Naraina Depot complex, it was observed that due to various difficulties faced by Fair Price Shop owners, a number of them do not turn up on the appointed days (once a fort-

night) but come on 'defaulter' days. To ease the pressure on the depots, it has been decided in consultation with Delhi Administration to have 2 'defaulter or days' instead of one, per fortnight. This should reduce the rush and long queue at 'Kanta'. Security arrangements in the depot have also been tightened and checks at the issue points have been intensified.

(b) Consequent to further departmental investigation by FCI, instructions have been issued to take disciplinary action against supervisory official and Assistant (Gr.III-Depot) of Kanta No. 8. Instructions have also been issued to place Assistant (Gr. III-Depot) of Kanta No. 8 under suspension. The supervisory official of Kanta No. 11 is also being proceeded against departmentally.

(c) It is prima-facie difficult to establish as to whether any FCI employee gave any information to the Fair Price Shop owner resulting in lodging of FIR. Result of police investigation is awaited.

EEC Policy Aimed at Creation of Food Self Reliance

9575. SHRI A. NEELALOHITHA-DASAN NADAR : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware of the new EEC policy aimed at creation of food self-reliance for recipient countries (Times of India dt. 15-2-83);

(b) whether Government are aware that the present EEC food aid policy has resulted in slowing down milk production programme under Operation Flood I and II in the States such as Gujarat which has received maximum of the imported gift commodities; and

(c) whether Government are aware of the views of leading economists in the country in respect of food aid serving as an impediment in self-sufficiency ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) :
(a) Yes, Sir. The news item has come to the notice of Government.

(b) No, Sir. The milk production in Gujarat increased from 18.06 lakh tonnes in 1970 to 21.88 lakh tonnes during the Operation Flood decade. There was marginal decline in milk production in the year 1979-80 attributable to natural calamities like rains, floods etc.

(c) Since the gift commodities are being received from the European Economic Community on a regulated basis and are being priced in a manner as not to act as an impediment to indigenous milk production, the question of food aid serving as an impediment to self sufficiency does not arise. This is borne out by the fact that the Inter-Agency Mission consisting of representatives of Government of India, Food & Agriculture Organisation and World Food Programme, which evaluated Operation Flood-I Project between 9th February and 8th March, 1981, generally held that the programme was a success and *inter-alia* indicated that food aid had been effectively used and that the income of a large number of milk producers, had increased substantially.

पेयजल समस्या के हल के लिए आवंटित धनराशि

9576. श्री हरीश रावत : क्या निर्माण और आवास मन्त्री यह बताने की कृपा करेंगे कि :

(क) पेयजल की समस्या के हल के लिए विभिन्न राज्यों की वार्षिक योजनाओं में कितनी-कितनी धनराशि आवंटित की गई है;

(ख) क्या सरकार को पता है कि उत्तर प्रदेश और राजस्थान के पर्वतीय क्षेत्रों में